GOVERNMENT OF INDIA MINISTRY OFCORPORATE AFFAIRS RAJYA SABHA

QUESTION NO07.03.2011

ANSWERED ON

VETTING OF ACCOUNT BOOKS OF COMPANIES.

1140

Shri Jai Prakash Narayan Singh

Will the Minister of COALCORPORATE AFFAIRS be pleased to state :-

- (a) whether it is a fact that Government would inspect and vet the books of accounts of several companies on account of anomalies in their balance sheets;
- (b)if so, the names of such companies;
- (c)whether Government would penalize these companies if, prima facie, they have deliberately shown losses; and
- (d)if so, the details in this regard?

ANSWER

THE MINISTER OF STATE IN THE AFFAIRS

(SHRI R.P.N. SINGH) MINISTRY OF CORPORATE

(a) to (d) Inspection of books of accounts and other records of companies registered under the Companies Act, 1956 is a continuous process. Whenever, any company is found violating the provisions of the Act including anomalies in their balance sheets, legal actions are initiated as per the provisions of the Act.